

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.83/98

Friday this the 16th day of January, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Jose Mathew,
aged 30 years,
Extra Departmental Delivery Agent,
Paduvapurm residing at
Padayattil House,
Paduvapuram PO. Via. Karukutty.Applicant

(By Advocate Ms. Preetha for P.Ramakrishnan)

Vs.

1. The Senior Superintendent of Post Offices,
Aluva Division, Aluva.
2. The Sub Divisional Inspector of
Post Offices, Paravoor Sub Divn.
Paravoor.Respondents

(By Advocate Mr. TPM Ibrahim Khan, SCGSC (rep)

The application having been heard on 16.1.1998, the Tribunal on the same day delivered the following:

O R D E R

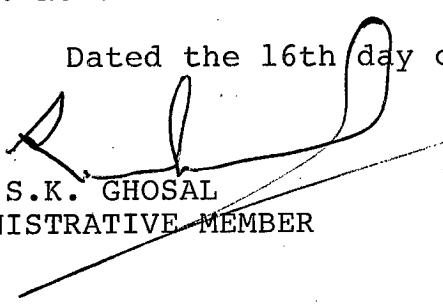
HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Applicant who is presently working as Extra Departmental Delivery Agent, Paduvapuram on promotion of the regular incumbent as Postman, has applied on 9.1.1998 (A2) for regular selection and appointment to that post, coming to know that steps are in progress for making regular appointment. As had been informed by the respondent that xxxx those who have been sponsored by the Employment Exchange only would be considered, the applicant has filed this application for a declaration that he is entitled to be considered for selection though not sponsored by the Employment Exchange and for appropriate direction to the respondents.

2. When the application came up for hearing, learned counsel for the respondents fairly conceded that in view of the ruling of the Hon'ble Supreme Court in Excise Supdt. Malkapatnam, Krishna Dist. A.P. Vs. K.B.N. Visweswara Rao and others, 1996 (6) SCC 216, the applicant is also entitled to be considered and that the respondents would consider the candidature of the applicant also though not sponsored by the Employment Exchange.

3. In the light of the submission of the learned counsel for the respondents, we dispose of this application with a direction to the respondents to consider the candidature of the applicant also as valid for selection and appointment and consider him in the selection for the post of Extra Departmental Delivery Agent, Paduvapuram though his name may not be sponsored by the Employment Exchange. No order as to costs.

Dated the 16th day of January, 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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LIST OF ANNEXURE

1. Annexure A2: Representation dated 9.1.96 from the applicant to the 2nd respondent.

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